

Title: Regarding conduct of CBSE examinations in Kuwait.

SHRI K. FRANCIS GEORGE (IDUKKI): Sir, I would bring to the attention of the Government a very serious matter affecting the Indian nationals in the Gulf countries. Due to the prevailing war situation in Iraq, in the adjacent countries including Kuwait, the Indian nationals, and their children who want to appear for the CBSE examinations are in a very difficult situation now.

Sir, the CBSE examinations start in the first week of March, and the Board has not taken a decision whether to hold these examinations in Kuwait and other Gulf countries. If a decision is not taken immediately, it would not be possible to make the alternative arrangements in the respective States of these students. Our Embassy in Kuwait is awaiting a decision of the CBSE Board.

Sir, the first week of March is not very far away. Only a few days are left. But the CBSE Board is sleeping over the future of the children of the Indian nationals in Kuwait and other Gulf countries.

What I would suggest and request to the Government of India is that immediately a direction has to be given to the CBSE Board to conduct the examinations either in those countries, or some alternative arrangements have to be made in the respective States of these students in India. So, a decision has to be taken immediately.

I would again request the Government of India to direct the CBSE Board to take this very vital decision at the earliest. Thank you.

12.57 hrs.

BUSINESS ADVISORY COMMITTEE

Forty-sixth Report

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF PARLIAMENTARY AFFAIRS
(SHRIMATI SUSHMA SWARAJ): Sir, I beg to present the Forty-sixth Report of the Business Advisory Committee.

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MR. SPEAKER: The House stands adjourned to meet again at 1.45 p.m.

12.57 ½ hrs.

*The Lok Sabha then adjourned for Lunch till forty-five minutes
past Thirteen of the Clock.*